

DIVISION BENCH  
COURT - II

**O-216**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/20(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	MEDICAL LABORATORY & CLINIC PRIVATE LIMITED
UNDER SECTION	IBC SECTION 59

**Appearance (via video conferencing/physically)**  
Mr. Birendra Kumar Tripathi, Adv. ] For the Liquidator

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **15<sup>th</sup> May, 2024**.

**D. Arvind**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**